

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.

Misc. Application No.09 of 2022  
In  
ORIGINAL APPLICATION No.213 of 2015 (SZ)

C.P.Senthil,  
Flushing Meadows Villa No.4,  
Globus Gardens,  
Kaikopalayam,  
Coimbatore – 641 061.

...Applicant

Vs

1. Tamil Nadu State Pollution Control Board,  
Represented by its Chairman,  
No.76, Mount Salai, Guindy,  
Chennai-600032 & 2 others

...Respondents

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Filed by  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**M.A.No.09 of 2022**

**in**

**Original Application No.213 of 2015 (SZ)**

C. P.Senthil

...Applicant

Vs

Tamil Nadu Pollution Control Board  
Represented by its Chairman  
Chennai and ors.

...Respondents

**REPORT FILED ON BEHALF OF THE 1<sup>ST</sup> AND 2<sup>ND</sup> RESPONDENTS  
TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Rajamanickam, S/o. P.M.Ramasamy, Hindu, aged about 58 years, having my office at 76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:-

1) I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai -600 032, and filing this Report on behalf of the Respondents Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case from the records.

2) It is respectfully submitted that the report of the answering respondent in compliance with the order dated 13.07.2022 was filed on 13.01.2023 wherein the details of the Environmental Compensation and other directions given to the 3<sup>rd</sup> Respondent were submitted.

3) It is respectfully submitted that, subsequently, this Hon'ble Tribunal vide order dated 17.02.2023 directed as under:

*"1. Despite offering several opportunities, the Tamil Nadu Pollution Control Board has not yet filed the compliance report in this case.*

  
1/3/2023  
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER,  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

2. *As a last chance, we are directing the Tamil Nadu Pollution Control Board to file report on 14.03.2023, failing which, the Joint Chief Engineer of Coimbatore – Tamil Nadu Pollution Control Board has to be personally present before this Tribunal.*”

4) It is respectfully submitted that in a Petition filed by the 3<sup>rd</sup> Respondent, the Hon’ble High Court of Judicature at Madras, Chennai in WMP No.2813 of 2023 in W.P.2712 of 2023 vide order dated 3.2.2023 held as under:

*“3.This Court has considered similar issue and granted interim stay in a batch of cases.*

*4. This Court is unable to find a reasonable basis for a huge sum of Rs.2,51,80,000/- as environmental compensation by the 1<sup>st</sup> Respondent vide impugned order dated 08.12.2022.*

*5. Hence, there shall be an order on stay of operation of the impugned order dated 08.12.2022, passed by the Tamil Nadu Pollution Control Board/1<sup>st</sup> Respondent herein, for recovery of compensation for a period of eight weeks.*

*6. Post after eight weeks.”*

5) It is respectfully submitted that, the answering respondent is unable to execute the directions given to the 3<sup>rd</sup> Respondent vide proceedings dated 8.12.2022, on account of the operation of interim stay.

6) It is respectfully submitted that the answering respondent is awaiting the outcome of the Writ Petition in order to proceed with the execution of the directions given to the 3<sup>rd</sup> Respondent.

Under the above circumstances, it is humbly prayed that this Hon’ble National Green Tribunal may be pleased to pass such further or other orders as this Hon’ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

  
11/3/23  
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

**BEFORE ME**

**VERIFICATION**

I, R. Rajamanickam, S/o. P.M. Ramasamy, working as Additional Chief Environmental Engineer, having office at No. 76, Anna Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

  
13/10/23  
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.



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**REPORT FILED ON BEHALF OF THE 1<sup>ST</sup>&  
2<sup>ND</sup> RESPONDENTS - TAMILNADU  
POLLUTION CONTROL BOARD.**

**Advocate for Respondent- TNPCB:  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date:07.03.2023**

**Hearing date on:14.03.2023.**

